

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Date: 24.2.2016**

To

HSA Advocates  
81/1, Adchini, Sri Aurbindo Marg,  
New Delhi-110017

Sir,

**Subject:** Approval of tariff of the period 2014-19 and truing-up of tariff for the period 2011-14 in respect of 1050 MW unit of Maithon Power Limited – **Petition No. 152/GT/2015**

**Ref:** Your letter dated 19.2.2016.

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With reference to your letter dated 19.2.2016 on the above mentioned subject, I am directed to inform you that your request for extension of time has been considered and the time for submission of reply to the additional information as per RoP dated 12.1.2016 has been granted upto 2.3.2016. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)